

Irrigation schemes of A.P. Awaiting Central Clearance

130. PROF. N.G. RANGA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of irrigation development schemes, proposed by Andhra Pradesh Government since 1980 pending clearance from Union Government on account of inter-state disputes, financial disputes or difficulties, environmental objections and State versus Centre differences;

(b) the schemes which are likely to be settled and clear in the near future;

(c) whether it is proposed to convene conferences of the officials and Ministers of the Centre and the State states to sort out differences and expedite the clearance of such projects as can soon be undertaken; and

(d) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (d). Of the 3 major and 6 medium irrigation projects proposed by Andhra Pradesh, 1 major project namely, Jurala Project is duly techno-economically appraised and requires environment an forest clearance to be obtained by the State Government. The other two major projects, namely, Telugu Ganga and Vamsdhara Stage-II are techno-economically appraise and require resolution of inter-State issues. Inter-State meetings are proposed to be convened for consideration of these 2 projects. Vamsdhara Stage II Project requires environmental clearance also. The 6 medium irrigation projects have been examined and observations sent to the State Government for compliance.

Financial Assistance to Control Encephalitis

131. SHRI JANARDHANA POOJARY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether West Bengal Government has sought financial assistance to control encephalitis; and

(b) if so, the amount sought and Government's decision thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) No.

(b) Does not arise.

Employment of Workers of Closed Textile Mills

132. SHRI KHEMCHANDBHAI SOM-ABHAI CHAVDA: Will the Minister of TEXTILES be pleased to state:

(a) the total number of textile mills in the country, State-wise and the number of closed and sick mills out of them;

(b) the number of persons unemployed due to the closure of such mills in each State and alternate employment given to them;

(c) the number of persons who still remain unemployed; and

(d) the steps Government propose to take to restart all the closed mills or to provide alternative employment to the unemployed workers?

THE MINISTER OF TEXTILES AND FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). A statement is given below. The subjects of providing alter-

native employment to the affected workers concerns the State Govts.

(d) Restarting of a closed mill depends on its viability being established. The Nodal Agency set up by the Govt. to evolve and implement rehabilitation packages for viable mills and the Board for Industrial & Financial Reconstruction have been advised to take up cases of closed textile mills on priority.

However, there may be no alternative but to allow closure of non-viable in its provided the interest of workers are protected. The State Govts. have been advised to ensure early measures for rehabilitation of affected workers and payment of their outstanding dues. A sum of Rs. 7.83 crores has been disbursed under the Textile Workers' Rehabilitation Fund Scheme to 5389 workers of 7 closed textile mills.

STATEMENT

Cotton/manmade fibre textile mills as on 31.11.89

S. No.	State	Total No. of Mills	No. of closed Mills	No. of workers unemployed	No. of sick mills
1	2	3	4	5	6
1.	Andhra Pradesh	63	5	2409	4
2.	Assam	4	—	—	—
3.	Bihar	6	1	621	3
4.	Gujarat	119	35	55830	52
5.	Haryana	16	2	5056	7
6.	Jammu & Kashmir	2	—	—	—
7.	Karnataka	44	11	6773	10
8.	Kerala	29	2	1289	4
9.	Madhya Pradesh	27	2	2636	8

S. No.	State	Total No. of Mills	No. of closed Mills	No. of workers unemployed	No. of sick mills
1	2	3	4	5	6
10.	Maharashtra	122	17	36665	60
11.	Orissa	13	—	—	1
12.	Punjab	21	—	—	8
13.	Rajasthan	34	8	5554	14
14.	Tamil Nadu	459	29	15019	23
15.	Uttar Pradesh	52	9	19251	9
16.	West Bengal	41	7	13754	13
17.	Goa	1	—	—	1
18.	Himachal Pradesh	4	—	—	—
19.	Manipur	1	—	—	—

S. No.	State	Total No. of Mills	No. of closed Mills	No. of workers unemployed	No. of sick mills
1	2	3	4	5	6
UNION TERRITORY					
1.	Chandigath	—	—	—	2
2.	Delhi	4	1	5802	3
3.	Pondicherry	6	—	—	—
TOTAL		1068	129	170659	222

* No. of sick units includes a woollen & manmade wvg. units and is as per information compiled by RBI as at the end of December '87.